

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 3rd day of May 2000.

Original Application No. 919/99/ CCA 9 of 2000

Hon'ble Mr. S.K.I. Naqvi, Judicial Member

Hon'ble Mr. M.P. Singh, Administrative Member

Shiv Ram Sone of Shri Ganga.

resident of Mauranipur, house

No. 11 Jhansi Gang No. 44, Central Railway,

Chitakoot Dham, Karvi Distt. Chitrakoot.

(C/A Sri A.K. Srivastava)PETITIONER.

versus

1. Sri Rajpati Tripathi (Anubhag Abhiyants,
Rail Path Chitrakoot Dham Karvi, District-
Chitrakoot) (EST)

2. Sri Pankaj Saxena (Senior Divisional
Railway Engineer (Est.) Jhansi)

3. Sri K.K. Agrawal (Divisional Railway
Manager, Central Railway Jhansi.

C/A Sri D.C. Saxena)

.....RESPONDENTS.

Sax.

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ORDER

Hon'ble Mr. S.K.I. Naqvi, JM

Shri A.K. Srivastava, learned counsel for the applicant. Shri D.C. Saxena, learned counsel for the respondents. Heard. It has been pleaded on behalf of the respondents that the suspension of the applicant has been revoked and the salary of suspended period ~~should~~ not be paid to him as he was absenting himself from the office. Shri D.C. Saxena, further mentions that undelivered cheque for payment of subsistence allowance for the some of Rs. 1102/- is with him and may be delivered to the applicant, if he ^{is} ready to accept the same. Learned counsel for the applicant readily accepted the cheque and mentions that the applicant is also present in person.

2. Learned counsel for the applicant further mentions that no order for alleged revocation of suspension has been given to him instead of his attending the office every day. ~~and thereby~~ we find that interim order dated 19.8.99 stands complied with, for non compliance of which this Contempt Application has been filed. So far as the revocation of suspension is concerned ~~that is not final issue in this Contempt Application. Therefore, no further action be~~ ^{is} needed in this Contempt Application.

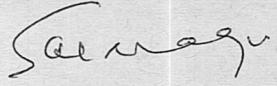
See

...2/-

The connected Original Application
be listed for orders on 14.07.2000. Copy
of this order ~~say~~ ^{will be} placed in ~~that~~ O.A. also.



Member-A



Member-J

/pc/